

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1146 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**...Appellant**

**Vs**

**Beoworld Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Ms. Shreya Jain, Advocate**

**For Respondent: Ms. Gunjan Tejwani, Advocate.**

**ORDER**

**13.01.2020** Arguing learned Counsel for the Appellant is not available. Advocate appearing on behalf of the Appellant seeks time. One opportunity is given.

Lis the appeal 'For Admission (After Notice)' on **27<sup>th</sup> January, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(V P Singh)  
Member(Technical)

*Akc/Md*